

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA**

**UNSTARRED QUESTION NO. 858
TO BE ANSWERED ON DECEMBER 06, 2021**

HOUSING FOR ALL

NO. 858. DR. KIRODI LAL MEENA:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has announced Pradhan Mantri Awas Yojana (PMAY) under Housing for All scheme in 2015;
- (b) if so, the details thereof along with the number of applications received and the number of beneficiaries from 2017 till date;
- (c) whether Government has been unsuccessful in providing assistance equivalent to its target under PMAY;
- (d) if so, the estimated targets under it and State-wise achievements thereof with special reference to Rajasthan; and
- (e) the details of Government's scheme to ensure hundred per cent housing for all by 2025?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) & (b): Yes, Sir. The Government is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015. Details of the scheme is available at <https://pmay-urban.gov.in/uploads/guidelines/60180813309f2Updated%20guidelines%20of%20PMAY-U.pdf>. The details of number of applications/validated demand assessed by States/Union Territories (UTs) and the number of houses sanctioned for eligible beneficiaries under PMAY-U from 2017 till date is at Annexure.
- (c) to (e): No, Sir. Against the validated demand of 1.12 crore houses, 1.14 crore houses have been sanctioned by the Ministry under PMAY-U. Out of this, nearly 90 lakh houses have been grounded and more than 52 lakh houses have been completed and delivered to the eligible beneficiaries, so far. The State-wise validated demand and sanction/achievements including Rajasthan is at Annexure. States/ UTs have been advised to expedite the construction of remaining sanctioned houses so that all houses are completed within the stipulated period.

State/UT-wise details of number of applications/validated demand, number of houses sanctioned from 2017 and since inception till date under PMAY-U					
(As on 22 nd November,2021)					
S.No.		Name of the State/UT	Number of applications/ validated demand assessed from 2017	Number of houses sanctioned from 2017	No. of houses sanctioned so far since inception
1	States	Andhra Pradesh	20,50,000	19,00,563	20,40,390
2		Bihar	3,75,000	2,87,838	3,64,416
3		Chhattisgarh	3,00,000	2,80,634	2,99,376
4		Goa	4,845	4,143	4,154
5		Gujarat	7,65,000	7,27,062	8,59,321
6		Haryana	1,50,000	2,82,016	2,86,315
7		Himachal Pradesh	13,000	9,729	12,681
8		Jharkhand	2,20,000	1,81,256	2,34,774
9		Karnataka	7,00,000	5,74,175	6,93,504
10		Kerala	1,30,000	1,19,157	1,40,439
11		Madhya Pradesh	8,50,000	6,71,717	8,64,747
12		Maharashtra	13,50,000	12,47,025	13,52,080
13		Odisha	1,80,000	1,47,015	1,77,528
14		Punjab	1,15,000	68,196	1,10,880
15		Rajasthan	2,20,000	1,84,915	2,21,268
16		Tamil Nadu	7,15,000	5,42,673	7,19,813
17		Telangana	2,25,000	1,88,627	2,27,364
18		Uttar Pradesh	17,00,000	17,16,335	17,33,672
19		Uttarakhand	50,000	39,767	46,821
20		West Bengal	5,50,000	4,09,098	5,32,225
Sub-total(States)			1,06,62,845	95,81,941	1,09,21,768
21	NorthEastStates	Arunachal Pradesh	8,000	5,824	7,430
22		Assam	1,40,000	1,26,684	1,37,847
23		Manipur	55,000	44,194	53,537
24		Meghalaya	6,000	5,279	5,333
25		Mizoram	40,000	29,440	39,872
26		Nagaland	35,000	22,407	34,228
27		Sikkim	1,500	636	637
28		Tripura	92,000	54,475	92,128
Sub-total(N.E.States)			3,77,500	2,88,939	3,71,012
29	Union Territories	A&N Islands	670	602	602
30		Chandigarh	1,000	1,575	1,580
31		D&N Hand D&D	6,023	7,446	8,172
32		Delhi	79,000	25,687	25,930
33		J&K	79,331	50,698	56,218
34		Ladakh	1,926	644	1,373
35		Lakshadweep	-	-	-
36		Puducherry	15,650	12,180	14,942
Sub-total(UTs)			1,83,117	98,832	1,08,817
Total			112.24lakh	99,73,827	114.06lakh